

Layout Plan of Kohat Cooperative House Building Society, Delhi

8598. SHRI JAGANNATH MISHRA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) when the layout plan was submitted by the Kohat Cooperative House Building Society, Delhi;

(b) whether the layout plan has been approved by the Delhi Development Authority and if so, when; and

(c) if not, the reasons for the delay and when it is likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) The Society submitted a revised layout plan to the D.D.A. on March 4, 1974. As the earlier plans submitted by them were not in order.

(b) No. Sir.

(c) After scrutinising the revised plan, certain corrections to be made there in have been intimated to the Society by the D.D.A.

List of names of teachers selected for Selection Grade in Delhi Schools

6599. SHRI RAMJI RAM: Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Directorate of Education, Delhi Administration had released a list of Trained Graduate Teachers (Women) in January, 1973 giving the names of some teachers selected for the Selection Grade;

(b) if so, whether some gaps were left in the seniority list giving the remarks 'Being considered separately';

(c) whether these remarks were given because the confidential reports

of these teachers were not traceable in the Directorate;

(d) if so, whether the missing files have since been traced and the cases finalised; and

(e) if not, what action has been taken to finalise the pending cases?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir.

(d) Yes, Sir; the missing files have since been traced and most of the cases have been finalised already. The few remaining cases are also being looked into.

(e) Does not arise.

Recognition to Delhi School Teachers' Association

0600. SHRI RAMJI RAM: Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the date when the Delhi School Teachers' Association was granted recognition by the Delhi Administration;

(b) the purposes for which the recognition was granted to the aforesaid Association;

(c) the total membership of the Association as on 31st December, 1973;

(d) whether this Association has been ignored in giving representation on the Delhi Education Advisory Board constituted in accordance with Delhi Education Act; and

(e) if so, the reasons for ignoring the claims of this Association for representation on the Delhi Education Advisory Board?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) The Delhi School Teachers' Association was granted recognition in January, 1944, by the then Superintendent of Education Delhi-Ajmer-Marwar and Central India.

(b) To inculcate professional pride in every teacher; develop professional solidarity among teachers for achieving teachers' welfare-cultural educational, social and economic betterment.

(c) Ordinary Members—6500.
Life Members 650.

(d) Delhi Education Advisory Board has been constituted according to provision of Delhi School Education Act, 1973 and representation to Government Aided School Teachers' Association, which is representative body of the teachers of recognised aided schools has been given.

(e) In view of answer to (d) the question does not arise.

मध्य प्रदेश में गेहूँ के पूरे कोटे की वसूली न होने पर किसानों में असंतोष

6601. श्री गंगा चरण बीकानत : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में गेहूँ की पूरी वसूली न होने के कारण किसानों में असंतोष है ; और

(ख) यदि हाँ , तो क्या किसानों की आवश्यकता को पूरा करने हेतु सरकार ने उन्हें कुछ सुविधायें प्रदान की है ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब पो.शिंदे): (क) और (ख) . राज्य सरकार से हम मामले में पूछा गया था और उन्होंने सूचित किया है कि मध्य प्रदेश में किसानों में ऐसा कोई असंतोष नहीं है ।

मध्य प्रदेश में दोहरे किये जा रहे राष्ट्रीय राजपथ

6602. श्री गंगा चरण बीकानत : क्या नीलहान और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में कितने राष्ट्रीय राजपथ दोहरे बनाये जा रहे हैं और उनके नाम क्या है ;

(ख) क्या इस बारे में सभी औपचारिकताएँ पूरी कर ली गई हैं और यदि नहीं तो इस विलम्ब के क्या कारण हैं ; और

(ग) निर्माण कार्य कब शुरू किया जायेगा और इस कार्य के कब तक पूरा होने की संभावना है ?

नीलहान और परिवहन मंत्रालय में उप-मंत्री (श्री प्रबब कुमार मुलर्जी) : (क) अपेक्षित सूचना देने वाला विवरण सभा पटल पर रख दिया गया है [अन्वत्तय में रखा गया; देखिये संख्या 6699/74]

(ख) और (ग) . उपरोक्त राष्ट्रीय राजमार्गों पर 35 कार्यों के लिये अनुमानों की स्वीकृति दे दी गई है । इनमें से, दो कार्य पूरे हो चुके हैं, जब की 28 कार्य प्रगति के विभिन्न चरणों में हैं । तीन कार्यों के मामलों में निविदा औपचारिकताओं को अन्तिम रूप दिया जा रहा है । शेष दो कार्य कभी हाँस ही में स्वीकृत किये गए और उनकी निविदा औपचारिकताओं पर अभी तक कार्य शुरू करना है ।

पर्याप्त धनराशि उपलब्ध होने पर इन कार्यों की पांचवी याजना काल में पूरे होने की संभावना है ।